

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated, Shillong the 24th January, 2017.

No. LJ(A) 77/2000/Pt/218 – For the purpose of the Rules for the Administration of Justice and Police in the Khasi and Jaintia Hills, 1937 and of the Khasi Syiemship (Administration of Justice) Order, 1950, the Governor of Meghalaya, with the approval of the Hon'ble High Court of Meghalaya, is pleased to appoint Shri Albert W. Lanong, Judicial Officer Grade III, as Judicial Magistrate 1st Class and as the Assistant to Deputy Commissioner, West Khasi Hills District, Nongstoin and further under rule 17 and paragraph 4(2) of the aforesaid rules and orders, invest him with the powers of the Judicial Magistrate of the First Class as per spirit of the Code of Criminal Procedure, 1973 within West Khasi Hills District, Nongstoin with effect from the date of joining.

(W. Khylllep)

Secretary to the Government of Meghalaya,
Law Department.

Memo. No. LJ(A) 77/2000/Pt/218-A

Dated, Shillong the 24th January, 2017.

Copy to :-

1. P.S. to Chief Minister for information of Hon'ble Chief Minister.
2. P.S. to Minister, Law for information of Hon'ble Minister.
3. The Advocate General, Meghalaya.
4. The Additional Advocate Generals, Meghalaya.
5. The Registrar General, High Court of Meghalaya, Shillong. This has reference to his notification No. HCM/II/184/2015/4925-A dated 23.12.2016.
6. The Accountant General (A&E), Meghalaya, Shillong.
7. District & Sessions Judge, Nongstoin.
8. Shri Albert W. Lanong, Judicial Magistrate 1st Class.
9. The Director General of Police, Meghalaya, Shillong.
10. Deputy Commissioner, West Khasi Hills District, Nongstoin.
11. The Superintendent of Police (CBI/ACB), Shillong.
12. The Superintendent of Police, West Khasi Hills District, Nongstoin.
13. Sub-Divisional Officer, Mairang (Civil) Sub-Division, Mairang.
14. The Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
15. Government Pleader/ Public Prosecutor, Nongstoin.
16. Treasury Officer, Nongstoin.
17. Home (Police) Department).
18. Presidents, All Bar Associations, Shillong/ Jowai/ Tura.
19. All Deputy Commissioners.
20. Personnel (A) Department.
21. Law (B) Department.
22. Personal file of the officer.
23. DEO, Law Department.
24. Guard file.

By Order etc..

Secretary to the Government of Meghalaya,
Law Department.